

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208- IA/505(AHM)2021
ITEM No.209- IA/387(AHM)2022
ITEM No.210- IA/498(AHM)2022
ITEM No.211- IA/981(AHM)2023
ITEM No.212- IA/1190(AHM)2023
in
CP(IB) 342 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Punjab National Bank
V/s
Vijay Timber Industries Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavsar, Adv. in IA 387 of 2022
Mr. Vivek Singh Panwar on behalf of Arpit Singhvi, Adv.
in IA 1190 of 2023
For the Respondent : Mr. Dhruvit Shah, Adv. in IA 1190 of 2023
Mr. Arjun Padhiyar, Adv. for Mr. Atul Sharma, Adv. in
IA 505 of 2021, Mr Prakash Ramchandani, for R1& R2
For the Liquidator : Mr. Arjun Padhiyar, Adv for Mr. Atul Sharma, Adv.
For the State Tax : Ms. Ritu Guru, Adv

ORDER

**IA/505(AHM)2021, IA/387(AHM)2022, IA/498(AHM)2022, IA/981(AHM)2023,
IA/1190(AHM)2023**

Respondent No. 1 Gulabchand Jain appeared in person and also for R-2 and submitted that he wanted to change advocate. He is directed to file reply. Liquidator to ensure that the respondents are served properly with the copy to ensure replies are filed as this is a long pending matter.

List for further consideration on 11.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)